

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)  
LOK SABHA  
UNSTARRED QUESTION NO. 4133  
TO BE ANSWERED ON 10-08-2016**

**Formation of Boxing Federation**

**4133. DR. P. VENUGOPAL:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government has taken cognizance of the need for the formation of an elected boxing federation in the wake of doping allegations against Indian boxers;**
- (b) if so, the details thereof; and**
- (c) the response of stakeholders including Indian Olympic Association in this regard?**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR  
YOUTH AFFAIRS & SPORTS  
(SHRI VIJAY GOEL)**

**(a)to(c): There is no allegation of doping on any Indian boxer. However, the Ad-hoc Committee nominated by International Boxing Federation (AIBA) had called a meeting of stakeholders on 7<sup>th</sup> April, 2016 to discuss matter relating to formation of an elected body for boxing. Almost all stakeholders, including officials of Indian Olympic Association, attended this meeting and discussed the matter of formation of an elected body for boxing in India at the earliest.**

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